



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,2nd April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
2	WP(C)/3926/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR BHARGAV DAS	GA, ASSAM
3	Review.Pet./8/2024	ABUL HUSSAIN Versus MD MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU
4	WP(C)/413/2024	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
5	WP(C)/729/2024	DR. KALIDAS SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU SC, U G C

LEAVE NOTE OF ADVOCATES FOR 02/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
6)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
7)	MR. B NATH	22-03-2024	To	05-04-2024
8)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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13)	MR. M SARANIA	01-04-2024	To	03-04-2024
14)	MR. N SHARMA	04-04-2024	To	04-04-2024
15)	MR. S SARMA	05-04-2024	To	05-04-2024
16)	MR. R GOSWAMI	05-04-2024	To	08-04-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2669/2017	M/S DEKA CONSULTANCY and AGENCY SERVICES Versus CENTRAL BANK OF INDIA and 5 ORS	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	MR.A C SARMASr.Adv.R- 1 to 4 MR. M K MISRA(R-1,2,3,4) MR.B HALDAR(R- 1-4) MR.G BHARADWAJ(R- 1-4)
2	WP(C)/2032/2022	DEVELOPMENT MISSION Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
3	WP(C)/2266/2022	SAILENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
4	WP(C)/3738/2022	ASHU MALAKAR AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
5	WP(C)/5553/2022	SWEATA KRISHNATREYA Versus THE STATE OF ASSAM AND 9 ORS	MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	MR. P MAHANTA (r-10) SC, APSC MS. P SAHARIA (r-10) MR. M RAHMAN (r-11) SC, TECHNICAL EDU. SC, IRRIGATION

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17)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024



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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./342/2016	SHRI SUBHASH AICH Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.J MOLLAH MS.A BHANU MS.S P DAS	
2	I.A.(Civil)/672/2019 in MACApp./174/2019	NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH MACApp./174/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus ROTIMA RABHA AND 4 ORS		
3	I.A.(Civil)/4077/2019 in MACApp./11808/2019	MUSSTT. BABULI BEGUM @ RABIA BEGUM Versus THE REGIONAL MANAGER AND ANR	MR. R BORUAH	MR. T ISLAM MR. K PRASAD MS. R DEKA
	WITH MACApp./11808/2019 (Filing Number)	MUSSTTI BABULI BEGUM @ RABIA BEGUM Versus THE REGIONAL MANAGER AND ANR		
4	I.A.(Civil)/829/2020 in MACApp./2070/2020	MD. ABDUS SALAM CHOUDHURY Versus SRI SURJYA BH. RAYA AND 4 ORS	MR. L R MAZUMDER MR. F A HASSAN MR I HUSSAIN	MS. R D MOZUMDAR MR. A J SAIKIA MR. B KAKATI MS. C MOZUMDAR MR. S P SHARMA MR G S BORO
	WITH MACApp./2070/2020 (Filing Number)	MD. ABDUS SALAM CHOUDHURY Versus SRI SURJYA BH. RAYA AND 4 ORS		
5	I.A.(Civil)/3036/2023 in MACApp./12200/2023	MADHURJYA DHEKIAL PHUKAN Versus THE BRANCH MANAGER	MS. S MAHANTA MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
	WITH MACApp./12200/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	

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